### HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001

No.HHCComp.e-CourtsPII-2015-II-VC Dated Shimla, 16<sup>th</sup> December, 2017.

Subject: Purchase of Desktop based Video Conferencing Equipments for Court Complexes in the State of Himachal Pradesh.

The Competitive e-tender is invited for supply & installation of Desktop based Video Conferencing Equipments for Court Complexes in the State of H.P. The bidder need to upload technical bid and commercial bid separately on the e-procurement website i.e. <a href="https://hptenders.gov.in">https://hptenders.gov.in</a> "Short Term e-Tender/bid for Desktop based Video Conferencing Equipments for Court Complexes in the State of Himachal Pradesh— Last date of receipt being 02.01.2018 (11:00 AM)". The different criteria for submission of tender are as under:

The instructions for bidders on how to submit the bid is available on the website i.e. https://hptenders.gov.in/nicgep/app?page=BiddersManualKit&service=page

#### **TECHNICAL CRITERIA:**

- The bidder shall have to furnish at least 2% as earnest money of the total amount quoted including G.S.T. taxes etc., which should be sent in the form of bank draft or a bank guarantee in the name of Registrar General, High Court of Himachal Pradesh. However, the earnest money of unsuccessful tenderer shall be returned within a reasonable time.
- 2. The tenderer must have its own office or must have a service agent stationed at Shimla (H.P.), and the tenderer is required to furnish certificate in this behalf and if any, Service Agent is stationed at Shimla, then a certificate to that effect also.
- 3. The tenderer shall have to attach OEM authorization form as per **Annexure-A** (Authorization to be taken from the hardware OEM).
- 4. The Certificate in Annexure-B from the Company Secretary or the Managing Director in respect of the Company and from the Managing Partner in respect of a firm and from the Proprietor in the case of a proprietorship concern to the effect that the bidder is not currently blacklisted by any Government organization/agency in India or abroad.
- 5. The tenderer must have a turnover of Rs. 1 Crores consolidated for the last three financial years v.i.z. 2016-17, 2015-2016 and 2014-2015 or a certificate to this effect duly issued by a Chartered Accountant must be annexed with the technical bid.
- The tenderer must be an income tax assessee for the last three financial years
   v.i.z. 2016-17, 2015-2016 and 2014-2015 and copies of income tax returns for three financial years must be submitted with the technical bid.
- 7. The tenderer is to do the Supply & installation of Desktop based Video Conferencing Equipments for Court Complexes in the State of H.P. These items are to be supplied and installed at various Locations in the State of Himachal Pradesh within 45 days from the date of placement of Purchase Order .

- 8. Technical Bid consisting of all technical details along with commercial terms and conditions and financial bid indicating item-wise prices for the items mentioned in the technical bid be submitted separately by the tenderer.
- 9. The technical bid and the financial bid shall be only upload on the e-procurement website i.e. <a href="https://hptenders.gov.in">https://hptenders.gov.in</a>
- 10. At the second stage financial bids only of the technically qualified bidders shall be opened for financial evaluation and ranking before awarding the contract.
- 11. The bidder will have to produce the original documents at Sl. No. 2 to 6 (as above) as and when demanded.
- 12. No queries shall be entertained after the last date mentioned for submission of written queries/clarifications through e-mail.

### **TECHNICAL CRITERIA**

Details of equipment's and Minimum Technical Specifications/requirement to be empanelled/ procured are given as under: -

**Note:-** Quantity can be increased or decreased at the discretion of High Court of Himachal Pradesh.

# 1.1 Specifications of Desktop based Video Conferencing Equipments (Qty. 16 approx.) for Court Complexes in the State of H.P.

approx.) for Court Complexes in the State of H.P.	
1. USB BASED MIRCOPHONES CUM SPEAKER WITH BUILT-IN ECHO CANCELLER FOR DESKTOP BASED VC SYSTEM Quantity = 1 per Court Complex	Technical compliance Yes/No
USB based plug-n-play device to operate with various Linux OS including Ubuntu Linux & Windows Operation System	
Good pickup of about 1.5 meters (6-7 feet) distance from the Microphone coverage of 360 Degree	
Full Duplex Operation (Speak and listen simultaneously)	
Built-in Echo Cancellation	
Volume Control button for increase and decrease according to local preferences	
Local Microphone Mute/Un-mute button with visual indication such as bi- colour LED	
Frequency response for microphone - 200 Hz – 7 KHz or better	
HD quality speaker output	
3.5 mm mini phone connector to connect to external devices such as speaker and Microphones with echo cancellation	
Upgradable Firm-ware	
With 10 feet additional USB extention connecting cable	
2. USB BASED PTZ WEB CAMERA FOR DESKTOP BASED VC SYSTEM Quantity = 1 per Court Complex	
USB based plug-n-play device to operate with various PCs/Laptops	
Motorized PTZ (Pan, Tilt, Zoom)	
180 Degrees PAN, 50 Degrees tilt and 70 Degrees Field View	
Compliance to USB 2.0 or better	
Full HD 1080p30 video calling (up to 1920 x 1080 pixels)	

as Carl Zeiss® lens with autofocus/ High	
o recording using H.264 codec	
including Ubuntu Linux, Windows and Mac	
cable	
ent	
ckup from distance of 5 feet	
ons	
n connecting cable	
TEM with HDMI Cable Quantity = 1 per	
onitor compatible with VC SYSTEM as	
10 meters HDMI Cable	
Input including for Audio	
udio	
nplifier with 5 W x 5W capacity	
(it	
t Functionalities	
Hz	
ntity = 1 per Court Complex	
1 KVA LINE INTERACTIVE	
140-270 V, 47 to 53 Hz	
230 +/- 5 % with AVR (Automatic Voltage Regulation), 50 hz +/- synchroonized with Input power Frequency	
230 V +/- 3% with 50 Hz	
60 minutes	
Maintenance-free sealed Lead-Acid battery with suspended electrolyte : leakproof	
acity 110%	
80% or more	
Quasi Sinewave or better	
< 5 miliseconds	
0.6	
Cold Start, Auto Start, Generator Compatible, No Load Shutdown	
Surge, Short Circuit, Spikes, DC Undervoltage and Overload	
	o recording using H.264 codec including Ubuntu Linux, Windows and Mac cable ent ckup from distance of 5 feet ons a connecting cable ent connecting cable ent ons a connecting cable ent on entitor compatible with VC SYSTEM as a entitor compatible with VC SYSTEM as a entitor including for Audio entities with 5 W x 5W capacity entity = 1 per Court Complex entity = 1 per Court Entity = 1 per Entity = 1 per Court Entity =

Indicator	rs .	Mains, On Battery, Charge, Overload	
Alarms		Low Battery, Mains Off, Tripping	
Operatin	g Environment	0 – 40 °C	
Operatin	g Relative Humidity	0 – 95%	
Audible surface	noise at 1 meter from of unit	Not more than 50.00 dBA	
Output S	Sockets	3 or more with 3 pin	
Warranty	у	5 years Onsite including batteries	
5. A	All-in-One Compute Sys	tem for Court Complex	
1	Category	Business (for work) segment (not Home Segment)	
2	Form Factor	All in one	
3	Make, Mode/ Part No.	(to be given by the bidder- At the time of Technical Evaluation)	
4	Processor Family	Intel Core i5 Processor with Seventh Generation or better	
5	Base Frequency	2.6 Ghz or Higher	
6	Processor Cache	As per Processor	
7	Motherboard & Chipset	Intel Original Mother Board or Equivalent Performance Chipset for quoted Processor based Mother Board	
8	TDP (Thermal Design)	TDP (Thermal Design) Not More than 65 W	
9	System Memory (RAM)	4 GB, 2400 Mhz DDR-IV Memory or Higher	
10	Expandable Memory	Upto 16 GB, at least 2 slots	
11	Hard Disk	Integrated Dual Port SATA III controller, HDD 500 GB, 7200 RPM or more / above	
12	Preloaded Operating System	Ubuntu 14.04 or 16.04 / Free DOS / Without OS (Ubuntu with all required drivers & plug-in)	
13	Operating System certificate	Ubuntu-Linux 14.04/16.04 LTS or Above	
14	System Architecture	64- Bit	
15	Screen Size & Resolution	Non touch Screen with 21.5" (HD Resolution) or higher with OEM certification	
16	Screen Type	HD Wide Screen Backlit LED Anti-Glare Display	
17	Graphic Processor	Intel HD or equivalent Integrated HD Graphic & sound Controller.	
18	Monitor Mounting Support	Vesa Screws Cover for Wall Mount (OPTIONAL)	
19	Web Camera	1.0 Megapixel HD BuiltIn Webcam or Higher	
20	DVD driver Pointer Device &	Inbuilt DVD R/W OEM USB Optical scrolling Mouse, OEM	
	Keyboard	USB Standard 104 Keys Keyboard	
22	Microphone	Digital Microphone	

23	Speakers	Stereo Sound Speakers (Built-In)	
24	Ethernet	Integrated Gigabit Ethernet Controller with IPv6 Complaint	
25	Wireless	IEEE 802.11 b/g/n	
26	USB Port	4 x USB 2.0, 2 x USSB 3.0	
27	Other Ports	Mic In, Speaker Out, Rj45, VGA/HDMI/Display Port Out	
28	Power Supply/ Adaptor	External Power A.C. Adaptor	
29	Energy Certification	Energy Star (EPA) version 5.0 or later/ BEE India Star	
30	EPEAT Certified	Yes Required	
31	Power	ACPI Complaint	
32	USB Ports Security	USB Port Disable (through BIOS)	
33	Security Lock	optional	
34	Hardware Drivers	Vendor to provide for Ubuntu –Linux 14.04/16.04 LTS	
35	OEM Product	Annexure A	
36	Warranty	5 Years onsite ComprehensiveWarranty upport with Level 1 Support from bidder and Level2 support from OEM	
37	Service Centre	Must have Company Authorized Service Centre in Shimla	

Please: Any higher specification would also be acceptable but not the lower one.

### **COMMERCIAL / FINANCIAL BID**

- The commercial bid must specify the rates for supply & installation of Desktop based Video Conferencing Equipments for Court Complexes in the State of H.P. specification as given in the technical bid the rate quotes must be specified including GST.
- The commercial bid must contain a clear cut stipulation to the effect that the warranty for Desktop based Video Conferencing Equipments for Court Complexes in the State of Himachal Pradesh, would be comprehensive onsite warranty for a period of five years.
- 3. The commercial bid must be contained in **Annexure-C**.
- 4. The rates approved after calling tender shall remain valid for the period of 1 (one) year from the date of issue of supply order, so that the hardware will be purchased as per the additional future requirement.

### SCHEDULE OF EVENTS FOR SUBMISSION OF THE SHORT TERM TENDERS/BIDS

SI. No	Information	Details
1.	Tender No.	No.HHCComp.e-CourtsPII-2015-II-VC
2.	Tender Release Date	16.12.2017
3.	Tender Document Fee	Nil
4.	Last date for submission queries for clarifications only through e-mail	on or before 20.12.2017 upto 02:00 PM Email: cpc-hp@aij.gov.in
5.	Last date (deadline) for submission of e-bids must be submitted online in H.P. Government e-Procurement portal <a href="https://hptenders.gov.in">https://hptenders.gov.in</a>	on or before 02.01.2018 upto 11:00 AM
6.	Opening of Technical bids	02.01.2018 at 11:15 AM

7.	Opening of Financial bids	03.01.2018 at 11:30 PM
8.	Contact details and email id for queries	0177-2888456, 2888422 Email: <u>cpc-hp@aij.gov.in</u>

At the first instance the technical bids shall be opened and financial bids of only the technically qualified bidders shall be opened for financial evaluation. The interested tenderers may also attend the process of opening the technical bids at the relevant date and time. The interested tenderer shall furnish earnest money to the extent of 2% of the total amount of tender that too in the shape of a bank draft/bank guarantee from any recognized banking Institution and the successful tenderer shall have to furnish performance security to the extent of 5% of the total consideration amount of the contract in the shape of a bank guarantee or bank draft and also enter into a comprehensive agreement with the Registrar General, H.P. High Court, Shimla.

The e-Bids submitted without any earnest money or after the last date, or not as per the requirement of this tender document, shall be liable to be summarily rejected and High Court reserves every right to select or reject any or all the tender(s)/bid(s) received, without assigning any reason, whatsoever. However, the Registrar General, may, in view of the facts and circumstances can relax the technical criteria.

Encls: Annexures as above. Yours faithfully,

-Sd-

(Dr. Parvinder Singh Arora) Central Project Co-ordinator.

Dated: 16<sup>th</sup> December, 2017.

Endst. No. As above.

Copies forwarded to:

- 1. The System Analyst, NIC, HP High Court, Shimla, with a request to upload the above tender on the website of HP High Court, for larger publicity (through email only).
- 2. The Director, H.P. Judicial Academy, Ghandal, P.O. Shakrah, Tehsil Dhami, District Shimla-171011, with a request to upload the above tender on the website of H.P. Judicial Academy for larger publicity **(through email only).**
- 3. The Member Secretary, H.P. State Legal Services Authority, Block No. 22, SDA Complex, Kasumpti, Shimla-171009, with a request to upload the above tender on the website of H.P. State Legal Services Authority for larger publicity (through email only).
- 4. The Controller of Stores, Government of Himachal Pradesh, Udyog Bhawan, Bemloe, Shimla-171001, Himachal Pradesh, for information with a request to kindly upload the tender document on your website for larger publicity (through email only).

Central Project Co-ordinator.

Annexure A:	OEM Authorization Form
	(Authorization to be taken from Hardware OEM)
Ref. No	Date:
То	The Registrar General, High Court of Himachal Pradesh, Ravenswood, Shimla-171001.
Subject:	Tender reference No.HHCComp.e-CourtsPII-2015-II-VC
Sir, Video Confere	Please refer to your Notice Inviting Tenders for supply of Desktop based encing Equipments for Court Complexes in the State of H.P.
	M/S (Bidder), who is our sutor/partner for the lastyears, is hereby authorised to quote for the subject mentioned tender.  M/S (Bidder) is likely to
regarding the Document I	our business partner during years to come. We undertake the following supply of the Projector with Screen/ Flatbed Scanner with Automatic Feeder as described in the said tender. Authorization for (Bidder) to sell the hardwares
been stopped with the equiv	by us.  We confirm that the product(s) quoted are not "end of life or end of sale on Bid Submission date. If in case the support for the product quoted has withdrawn till the time of delivery of equipment, the same will be changed alent or superior product at no extra cost.  We also undertake that the support including spares, patches, and the quoted products shall be available for 7 years from the signing of
contract.	Yours faithfully, (NAME) (Name of Manufacturer)

**Note:** This letter of authority should be on the letterhead of the manufacturer and should be signed by a person competent and having the power of attorney to bind the manufacturer. It should be included by the Bidder in its bid.

Annexure B:	DECLARATION REGARDING CLEAN TRACK RECORD
Date:	Tender Reference No.:
То	The Registrar General, High Court of Himachal Pradesh, Ravenswood, Shimla-171001.
Subject:	Declaration regarding clean track record of the firm / company / proprietorship concern.
Sir,	I have carefully gone through the Terms and Conditions contained in the
Tender Docu	ument (No.HHCComp.e-CourtsPII-2015-II-VC) regarding supply of Desktop
based Video	Conferencing Equipments for Court Complexes in the State of H.P. I hereby
declare that	my company/firm/proprietorship concern has not been debarred/black listed
by any Gove	ernment/ Semi Government organization in India or abroad. I further certify
that the com	petent authority in my company/firm/proprietorship concern has authorized
me to make	this declaration.
Yours Since	rely,
Name:	
Designation:	
Company/fire	m:
Proprietorshi	p concern
Address:	
(Stamp & Si	gnature)

## Annexure-C: COMMERCIAL PROPOSAL SUBMISSION FORM (ON BIDDER'S LETTER HEAD) Date: No.HHCComp.e-CourtsPII-2015-II-VC **Tender Document** Tο The Registrar General, High Court of Himachal Pradesh, Ravenswood, Shimla-171001. Sir, We, the undersigned, offer to supply of Desktop based Video Conferencing Equipments for Court Complexes in the State of H.P. Our attached Financial Proposal Desktop based VC Model Name/No. \_\_\_\_\_ including GST total for an \_\_ unit price Rs.\_\_ \_\_\_\_\_ (Rupees\_\_\_\_\_ amount of Rs. including GST. Our Financial Proposal shall be binding upon us upto expiration of the validity period of the proposal i.e. six months. We also understand you are not bound to accept any proposal you receive either from us or from any other person. Methodology -Our Bid shall be valid for a period of 180 days i.e six months from the last date fixed for submission of the bids in accordance with the Bidding Documents, and it shall remain binding upon us and may be accepted at any time before the expiration of that period and on acceptance it shall remain binding on us till the conclusion of the entire project. If our Bid is accepted, we commit to submit a performance bank guarantee to the extent of 5% of the total tendered amount in accordance with the Bidding Documents. We understand that this bid, together with your written acceptance thereof included in your notification of award, shall constitute a binding contract between us, until a formal comprehensive contract is prepared and executed; We also understand that you can reject any bid without assigning any reason. We understand that you are not bound to accept the lowest evaluated bid or any other bid that you may receive. Yours sincerely Name..... In the capacity of..... Signed...... Duly authorized to sign the Application for and on behalf of.....

Stamp / Seal.....